

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/ Copernicus Marg/ फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/ नई दिल्ली -110001.

No. NGT (PB)/ RTI/MISC/.2018-19/02/ 70

22nd January, 2019

OFFICE ORDER

Shri S.K. Pattanaik, Ld. Registrar, National Green Tribunal, Principal Bench, New Delhi is hereby designated as First Appellate Authority (FAA) under the provisions of Right to Information Act, 2005 in place of Dr. Saurabh Kulshrestha, Ex-Registrar General who has been repatriated to his parent department.

This issues with the approval of competent authority.

S.S. Mishra
22-01-2019

(S.S. Mishra)

Deputy Registrar (Admn.)

To

Shri S.K. Pattanaik
Ld. Registrar,
NGT, PB, New Delhi

Copy forwarded to:-

- I. PPS to Hon'ble Chairperson
- II. PA to Hon'ble Judicial & Expert Members
- III. PA to Ld. Registrar
- IV. Ld. Registrar NGT, of all Zonal Benches (Bhopal/Pune/Kolkatta/Chennai)
- V. Deputy Registrar (Admn./Judicial)
- VI. Assistant Registrar (Admn.) cum CPIO
- VII. AAO-cum-DDO, NGT
- VIII. Librarian, PB
- IX. Consultant (RTI)
- X. All Branch In-charge
- ✓ XI. Computer Section to upload in the Website.
- XII. Notice Board
- XIII. Guard File
- XIV. Personal file concerned

S.S. Mishra
22-01-2019

(S.S. Mishra)

Deputy Registrar (Admn.)

